

NATIONAL COMPANY LAW APPELLATE TRIBUNAL

PRINCIPAL BENCH

2nd FLOOR, M.T.N.L BUILDING, NEAR SCOPE COMPLEX, CGO COMPLEX, NEW DELHI

SUPPLEMENTARY CAUSE LIST DATED 04.01.2022 (TUESDAY)

COURT OF CHAIRPERSON (VIRTUAL MODE)

10:30 AM

In the Court of Hon'ble Mr. Justice Ashok Bhushan, the Chairperson, Hon'ble Mr. Justice Jarat Kumar Jain, Member (Judicial) and Hon'ble Dr. Alok Srivastava, Member (Technical)

For Judgment

S. No.	Case No.	Name of the parties	Counsel for Appellants	Counsel for Respondents
1.	Comp. App. (AT) (Ins) No. 827 of 2020	Ome Prakash Verma (Suspended Director of Neesa Leisure Ltd.) Vs. Amit Jain (RP of Neesa Leisure Ltd.) & Anr.	Jaitegan Singh Khurana	Karan Kohli Satyender Kumar Rai-R1 Amit Jain-RP Dinkar Singh-R2
2.	Comp. App. (AT) (Ins) No. 494 of 2021	Radius Infratel Pvt. Ltd. Through The Liquidator Arvind Garg Vs. Jaiprakash Associates Ltd. & Ors.	Aditya Dewan	Vishal Gupta Tenzen Tashi Negi Debolina Roy-R1
3.	Comp. App. (AT) (Ins) No. 527 of 2021	Central Board of Trustee, Employees Provident Fund Organization through The Regional P.F. Commissioner Vs. Shri Dutta India Pvt. Ltd.	Brijesh Kumar Tamber	Divyang Chandiramani-R1
4.	Comp. App. (AT) (Ins) No. 896 of 2021	Whispering Towers Flat Owners Welfare Association Vs. Abhay Narayan Manudhane (Resolution Professional) & Ors. With	Soumya Roop Sanyal	Shadab Jain
5.	Comp. App. (AT) (Ins) No. 980 of 2021	Majestic Towers Flat Owners Association & Anr. Vs. Housing Development and Infrastructure Ltd. & Ors. With	Sunil Fernandes	Shahdab Jan Prerna Wagh
6.	Comp. App. (AT) (Ins) No. 1045 of 2021 (With Defects)	Sarang Kumar Wadhawan Vs. Abhay Narayan Manudhane	Disha Shah	

7.	Comp. App. (AT) (Ins) No. 930 of 2021	Axis Bank Ltd. Vs. Naren Seth & Anr.	Ujjal Banerjee	Ashwini Kumar Singh
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For Hearing

8.	Comp. App. (AT) (Ins) No. 359 of 2021	S.A.R.E Public Company Ltd. Vs. Sare Gurugram Pvt. Ltd. & Anr.	Pooja Mehra	Ananya Kumar Aditya Mehta-R1 Rajat Joneja-R2 Siddharth Dutta
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By order of Hon'ble Chairperson
-sd/-
Registrar